

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW – 277-2020**

Minaxi Fernandes. .... Petitioner.

Versus

State of Goa &amp; others. .... Respondents.

Mr. Dharmanand Vernekar, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Ankita Kamat,  
Additional Govt. Advocate for Respondent No.1.**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 23<sup>rd</sup> November, 2020.****P.C. :-**

Mr. Vernekar states that he has already served the Margao Municipal Council who is the main contesting party. However, there is no appearance on behalf of the Margao Municipal Council.

2. The Petitioner to once again serve the Margao Municipal Council that this matter is posted on 1<sup>st</sup> December, 2020. We make it clear that on the adjourned date, subject to constraints of time, we shall endeavour to dispose of this Petition finally.

3, S.O. to 1<sup>st</sup> December, 2020.

**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**